

21-8-2000

Hon'ble Mr. Rafiq Uddin J.M.
Hon'ble Mr. S. Biswas A.M.

None for the applicant in spite
of Registered notice sent
to him vide order dated
23-12-99.

Sri Pankaj Srivastava Proxy
counsel for Sri Satish Chaturvedi.

The case is dismissed in
default.

S M
A.M.

J. M.